

ESTIMATES COMMITTEE

TWENTY-EIGHTH REPORT

Shri Dasappa (Bangalore): I beg to present the Twenty-eighth Report of the Estimates Committee on the Ministry of Mines and Fuel-The Indian Oil Company Limited, Bombay.

12.03 hrs.

CORRECTION OF ANSWER TO
STARRED QUESTION NO. 414

The Minister of Industry in the Ministry of Commerce & Industry (Shri Kanungo): In reply to a supplementary question raised by Shri S. C. Samanta on Starred Question No. 414 replied on the 15th March, 1963, I mentioned that there had been no case of any guarantee being invoked till now. I regret to say that this is not the correct position. Actually, there have been 5 cases of default under the Credit Guarantee Scheme resulting in payment of claims to the extent of Rs. 25,807.97. The earlier reply, therefore, needs to be corrected to read as follows: "There has been no major case so far of the credit guarantee being invoked. It was invoked in five cases after minor defaults. In respect of the five guarantees for Rs. 57,000 which were invoked as on 31st January, 1963, the Guarantee Organisation had paid claims amounting to Rs. 25,807.97."

12.04 hrs.

BUSINESS OF THE HOUSE

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 1st April, 1963, will consist of:

Consideration of any item of business carried over from to-day's Order Paper;

Discussion and voting on the Demands for Grants relating to the Ministries of:

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Works, Housing and Rehabilitation Law,

Community Development and Co-operation Defence, and
Commerce and Industry.

Shri Hari Vishnu Kamath (Hosangabad): Mr. Speaker, Sir, the House is aware that the Session is to close rather is scheduled to close on the 3rd of May. I wish to raise this point today so that Government makes sure about it and we are not taken unawares. We are forced sometimes to change our own programmes at very short notice. Government has got a number of Bills before the House, some pending since the last session and some brought forward in this session. We got a list at the beginning of this session which cannot be considered exhaustive. I think, personally speaking, that much of business cannot be concluded with in a fortnight. That is, the period from 20th April to 3rd May. Let the Government think from now onwards and not catch us unawares and catch you also napping. That is very bad on the part of the Government.

Mr. Speaker: I am very often caught napping!

Shri Hari Vishnu Kamath: Then the Government must mend their ways. The Parliament is now ten years old. It is the third Parliament. I am very sorry that these things still happen. Let the Government start from today on and plan their legislative business for the rest of the Session. Otherwise, it will be planned planlessness; that is what is going to overtake us. Let us have by next Friday a statement from the Minister as to what legislative business they are really going to put through this session and when the session would come to a close.

Shri Ranga (Chittoor): I want to know whether the Government contemplate referring the Finance Bill to the Select Committee as has been done in the past. They have introduced it and they must be having some plans; we want to know it, so

[Shri Ranga]

that we need not negotiate with the Government, after the general consideration is taken up, and then for some of us to take the initiative and suggest that it should be sent to the Select Committee.

Shrimati Renu Chakravartty (Barrackpore): I just wanted you to request Shri Kamath to withdraw his resignation from the Business Advisory Committee. It is much better that he raises these points there, instead of taking them up everytime here in this House.

Shri Hari Vishnu Kamath: My experience there has been rather unfortunate. I am not going into the merits of the question, since you have already nominated somebody in my place. I am happy you have done it.

Mr. Speaker: Of course, I apprehended that this difficulty would arise when Shri Kamath is not there. I agree entirely with Shrimati Renu Chakravartty that instead of having these points raised everytime here by Shri Kamath, he could be there—

Shri Hari Vishnu Kamath: So that the House would be benefited by it.

Mr. Speaker: I was helpless in that respect. I assure Shrimati Renu Chakravartty that I would have requested Shri Kamath, but there was no provision. As soon as a Member tenders his resignation—

Shri Hem Barua (Gauhati): He can be invited as a special invitee.

Mr. Speaker: That is a different thing altogether. Then also he will consider himself as a freelancer and not bound by any—

Shri Hari Vishnu Kamath: I am not a freelancer in that sense. I belong to a party.

Mr. Speaker: Order, order.

Shri Tyagi (Dehra Dun): Because he is a bachelor.

Shri Hari Vishnu Kamath: He is a widower.

Mr. Speaker: That is the difficulty with most of the widowers also.

Shri Satya Narayan Sinha: I think Shri Kamath was a Member of the Business Advisory Committee earlier also. But whether he is a Member of the Business Advisory Committee or not, there is no change in his attitude—he will contribute the same thing—

Shri Hari Vishnu Kamath: Come to the points that I have raised.

Mr. Speaker: Order, order. Shri R. S. Pandey.

Shri Ranga: The Minister has not replied to the points.

Mr. Speaker: The Minister of Parliamentary Affairs has heard all those suggestions and he will give a reply later.

12:07 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF HOME AFFAIRS—contd.

Mr. Speaker: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Home Affairs. Shri R. S. Pandey.

श्री रा० शि० पाण्डेय (गुना) : अध्यक्ष महोदय, कल मैं होम मिनिस्टर की मांगों के सम्बन्ध में मैं अपने विचार प्रकट कर रहा था हमारे होम मिनिस्टर जी ने जिस कुशल प्रशासन से देश में शान्ति, सुरक्षा और कानून की व्यवस्था बनाए रखी है उस के लिए मैं उनको हृदय से बधाई देता हूँ ।

श्रीमन्, कल जिन सदस्य के भाषण हुए उन में मैं श्री वासुदेवन जी के भाषण का सारांश आप के सामने प्रस्तुत करते हुए अपने विचार प्रकट करूंगा । उन्होंने ने गृह मंत्रालय पर यह चार्ज लगाया था :

"The ruling party had treated the emergency as a god-sent